

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 105(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: Subhas Manocha & Ors.

V/s.

M/s. Colombus Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Mr A.S. CHANDOK	SR. ADV.	for Respondents	
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2	MANMEET KARR	ADV		
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3	CHAND CHOPRA	ADV		
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4	TRANG DATA	ADV		
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5	SHARAD RAJWANSHI	PCS		
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1. UK Chaudhary, Adv.

2. Ranjana Roy Ipurwai, Adv.

3. Ajit Yadav, Adv.

4. Vasudha Sen, Adv.

for petitioners

Order

For orders, see order in CP 86(ND)/2016.